

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 29th March, 2016

HC.VII-02/2016/ **1329** /A. Shri Parthiv Jyoti Saikia, Member, MACT, No.2, Kamrup (M), Guwahati, is transferred and posted as District and Sessions Judge, Sonitpur, Tezpur, vice Shri Mridul Kumar Kalita transferred.

Shri Saikia will hand over charge of his Court and Office to the Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ **1330** /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Raktim Duarah, District and Sessions Judge, Jorhat, as Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Sunil Kumar Poddar transferred.

Shri Duarah will hand over charge of his Court and Office to the Additional District and Sessions Judge, Jorhat and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ **1331** /A. On being released, Shri Vinod Kumar Chandak, Registrar (Administration), Gauhati High Court, Guwahati, is transferred and posted as District and Sessions Judge, Jorhat, vice Shri Raktim Duarah transferred.

Shri Chandak will hand over charge of his Office to the Registrar General, Gauhati High Court, Guwahati and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ **1332** /A. Shri Aparesh Chakravarty, Member, MACT, No.3, Kamrup (M), Guwahati, is posted as Member, MACT, No.2, Kamrup (M), Guwahati, vice Shri Parthiv Jyoti Saikia transferred.

Shri Chakravarty will hand over charge of his Court and Office to the Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-02/2016/ **1333** /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Mridul Kumar Kalita, District and Sessions Judge, Sonitpur, Tezpur, as Registrar (Administration), Gauhati High Court in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Vinod Kumar Chandak transferred.

Shri Kalita will hand over charge of his Court and Office to the senior Additional District and Sessions Judge, Sonitpur, Tezpur and proceed to join his new assignment immediately.

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No.HC.VII-02/2016/ 1334 /A. On being released, Shri Sunil Kumar Poddar, Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, is posted as Member, MACT, No.3, Kamrup (M), Guwahati, vice Shri Aparesh Chakravarty transferred and posted at the same station.

Shri Poddar will hand over charge of his Office to the Registrar General, Gauhati High Court and join his new assignment immediately.

No.HC.VII-02/2016/ 1335 /A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, as the Sessions Judge of the Sessions Divisions/ jurisdiction with Head-quarters as shown below against his name to exercise such powers within the local limits of his jurisdiction with effect from the date of assuming charge as such:-

| Sl. No. | Name of the Officers | Sessions Divisions | Head-quarters/ Station |
|---------|--------------------------|--------------------|------------------------|
| 1. | Shri Vinod Kumar Chandak | Jorhat | Jorhat |

By Order,
Sd/- H.K. Sarma,
REGISTRAR GENERAL

Memo No. HC.VII-02/2016/ 1336 - 1368 /A.

Dated 29.03.2016

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested :-
 - (i) to place the services of Shri Raktim Duarah and Shri Mridul Kumar Kalita at the disposal of the Gauhati High Court with effect from the date of their joining in the Gauhati High Court, Guwahati.
 - (ii) to invest Shri Vinod Kumar Chandak with the powers of District Judge
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl
4. The District and Sessions Judge, _____
5. The Principal Judge, Family Court, No.I & II, Kamrup (M), Guwahati/ Cachar, Silchar/ Barpeta
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member- Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur
13. The Special Judge, Addl. CBI Court, No.1, 2 & 3, Assam, Chandmari, Guwahati

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14. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Shri Parthiv Jyoti Saikia, Member, MACT, No.2, Kamrup (M), Guwahati
16. Shri Raktim Duarah, District and Sessions Judge, Jorhat
17. Shri Vinod Kumar Chandak, Registrar (Administration), Gauhati High Court, Guwahati
18. Shri Aparesh Chakravarty, Member, MACT, No.3, Kamrup (M), Guwahati
19. Shri Mridul Kumar Kalita, District and Sessions Judge, Sonitpur, Tezpur
20. Shri Sunil Kumar Poddar, Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
21. The Joint Registrar (_____), Gauhati High Court, Guwahati
22. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun
23. The Chief Judicial Magistrate, _____
24. The Deputy Registrar (_____), Gauhati High Court, Guwahati
25. The Director, Law Research Institute, Gauhati High Court, Guwahati
26. The Special Officer, Translation Wing, Gauhati High Court, Guwahati
27. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati
28. The Assistant Registrar (_____), Gauhati High Court, Guwahati
29. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
30. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
31. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
32. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati
33. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


REGISTRAR GENERAL


29/03/2016